

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : THEJESWAR  
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- |    |  |                        |             |
|----|--|------------------------|-------------|
| 1. | ROHITH RAJASEKARAN<br>for<br>RATAGOPAL & RAJAGUNATHAN<br>Advocates | Counsel for<br>R1 - R3 | ROHITH      |
| 2. | THIRYANBAK R ANANDAN   | Counsel for<br>R4      | [Signature] |
| 3. |  |                        |             |
| 4. | S.M. Meera Mahideen  | Counsel for R5         | [Signature] |
| 5. | B. Dharmay - Counsel for petitioner -                              |                        | [Signature] |

## **ORDER**

Counsel for petitioner present. Counsel for R1 to R3, counsel for R4 and counsel for R5 are present. Counsel for petitioner submitted that as per the order of this Bench on 17.4.2017, he has not received the revenue and expenditure statement of this month. Counsel for respondent is directed to furnish the same to the other side prior to the next date of hearing and also to furnish the revenue and expenditure statement every month to enable them to make their submissions. Counsel for respondent sought time to file counter. Time extended at request with a direction to file counter and furnish copy of the same to the other side prior to the next date of hearing. Put up on 08.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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